

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.511/93

DATE OF DECISION: 16.9.93.

P.C.Mathew .. Applicant

Mr.PR Padmanabhan Nair .. Advocate for applicant

Versus

1. Chief Post Master General,
Kerala Circle, Trivandrum.33.
2. Director of Postal Services,
Northern Region, Calicut.11.
3. Senior Superintendent of Post Offices,
Palakkad Division, Palakkad.1. .. Respondents

Mr. George Poonthottam, ACGSC .. Advocate for respondents

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HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

J U D G M E N T

Applicant seeks a direction to step up his pay under F.R. 22(I)(a)(1). While working as Upper Division Clerk he was promoted as Supervisor, and posted at Alathur Head Office. On the basis that he was discharging greater responsibilities in a higher post, he prayed for refixation of pay.

2. After the filing of this application, by an order dated 12.3.93 (Annexure.R.2.I) applicant was told that the aforesaid rule will apply only to a post "having higher pay scale". Learned counsel invited my attention to a Circular from the Director General, Posts and Telegraphs to the effect that the post of Supervisor/Head Clerk is a post higher in

responsibilities than the post of Upper Division Clerk. He also submitted that it is not higher scale, but higher responsibilities that attract F.R.22(I)(a)(1). The contentions raised by applicant cannot be rejected out of hand. He may make a comprehensive representation setting out his case before the first respondent, and that respondent shall pass a reasoned order thereon within six weeks of the date of receipt of the representation and communicate the same to applicant.

3. With these directions, application is disposed of.
No costs.

Dated the 16th day of September, 1993.

Chettur Sankaranair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

1. Annexure.R.2.I .. Letter No.B/PF/PCM dated at PG 678001
the 12.3.93 of the Deptt. of Posts,
Palakkad Division, Palakkad.